

Central Administrative Tribunal  
Principal Bench, New Delhi.

(5)

OA-1701/95

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN  
HON'BLE MR. S.P. BISWAS, MEMBER (A)

New Delhi this the 2nd day of December, 1996.

Shri K.B.K.S. Sawhney,  
S/o late Shri Tara Singh,  
Assistant Section Civ-1.  
Ministry of Defence,  
New Delhi.

.... Applicant

(through Shri R.P. Oberoi - None present)

versus

1. Union of India  
through the Secretary,  
Ministry of Defence,  
South Block,  
New Delhi-110 011.
2. Shri B.P. Singh,  
Under Secretary, Estt. (Group-III)  
Ministry of Defence,  
South Block,  
New Delhi-110 011.
3. Under Secretary, Estt. (Group-I)  
Ministry of Defence,  
South Block,  
New Delhi-110 011.

.... Respondents

(through Shri K.R. Sachdeva, advocate)

The application having been heard on 02.12.1996 the  
Tribunal on the same day delivered the following:

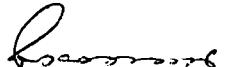
ORDER  
Chettur Sankaran Nair (J), Chairman

Applicant seeks a direction to respondents to  
fix his pay in the grade of Assistant at par with the pay  
of his junior Shri H.C. Malik. The request was rejected  
by passing an order (A-I) which communicates no reasons.  
We quash A-I and direct first respondent or any other nominated  
by him to pass a speaking order on the request of the

applicant within four months from today and communicate the same to applicant.

With the aforesaid directions, we dispose of the original application. No costs.

Dated, the 2nd day of December, 1996.

  
(S. P. Biswas)  
Member (A)

  
(Chettur Sankaran Nair (J))  
Chairman

/vv/